

Annexure - A

HANDUM INDUSTRIES LIMITED

CP (IB)No.504/10/HDB/2018

LIST OF STAKEHOLDERS

[Under Regulation 31(1) & (2) of IBBI (Liquidation Process) Regulations, 2016]

(As on 11-06-2021)

I. FINANCIAL CREDITORS

<i>Sl. No.</i>	<i>Name of the Creditor</i>	<i>Addresses</i>	<i>Amount claimed by the Claimants in Rupees</i>	<i>Claim amount Rs. in Crores</i>	<i>Amount admitted Rs.in Crores</i>	<i>Whether security interest is relinquished</i>
1.	UBI (Erstwhile Andhra Bank)	Stressed Asset Recovery Management Branch, 3rd Floor, Andhra Bank Building, Sultan Bazar, Koti, Hyderabad - 500 095. bm1204@unionbankofindia.com	1,31,65,75,634.51	131.66	70.17	Yes. Relinquished
2.	Invent Assets Securitisation & Reconstruction Private Limited. (Erstwhile Bank of Baroda)	Invent ARC, Suite B, Ground Floor, Bakhtawar, Backbay Reclamation Scheme – III, 229, Nariman Point, Mumbai - 400 021 vivek.adari@inventarc.com	2,28,40,90,168.77	228.41	129.61	Yes. Relinquished
3.	Bank of India	Large Corporate Branch	9,43,46,50,844.65	943.46	547.85	No. Not

		No.826, Anna Salai, Tarapore Tower, IV Floor, Chennai-600 002. corpbanking.chennai@banko findia.co.in boi.clcb@gmail.com				Relinquished
4.	Edelweiss ARC (Refer Note No.S2)	Edelweiss Asset Reconstruction Company Limited., Edelweiss House, Off CST Road, Kalina, Mumbai – 400 098 Purshotam.Agarwal@edelwe issfin.com, Girish.Parmar@edelweissfin. com, Meghraj.Deshmukh@edelwe issfin.com, varunv.shah@edelweissfin.c om	1,31,50,84,137.00	131.51	73.19	Yes. Relinquished
5.	IDBI Bank Limited, Chennai	DGM, NPA Management Group, IDBI Bank Ltd, NMG, # 115, Anna Salai, Saidapet, Chennai – 600 015 balachander_d@idbi.co.in durgaprasad_chanapati@idbi .co.in	76,86,05,039.51	76.86	34.82	No. Not Relinquished
6.	Indian Bank, Chennai	Stressed Assets Management Branch,II Floor, 55, Ethiraj Salai, Egmore, Chennai – 600 008 armb2chennai@indianbank.c	99,51,14,764.00	99.51	81.39	No. Not Relinquished

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7.	Indian Overseas Bank, Chennai	Asset Recovery Branch, 3rd Floor, Annexe Building, Central Office, 763 Anna Salai, Chennai - 600 002. iob01091535@iob.in	5,47,57,90,829.00	547.58	332.54	Not Specified Refer Note No.S1
8.	Lakshmi Vilas Bank (Now part of DBS Bank India Limited)	Chennai Main BM No 275 Thambu Chetty Street Chennai- 600001 saravanan.mukaiah@lvbank.in Chennai_main_bm@lvbank.in	1,55,78,90,869.34	155.79	131.37	Not Specified Refer Note No.S1
9.	NAFED	5-10-193, HACA Bhavan, II Floor, Opp.: Public Garden, Hyderabad – 500004, Telangana nafhyd@nafed-india.com	1,79,25,66,012.28	179.26	179.23	No. Not Relinquished
10.	Punjab National Bank, Mumbai	Zonal SASTRA Centre, Makers Tower, 18th Floor, 'E' Wing, Cuffe Parade, Mumbai – 400 005 zs8356@pnb.co.in pnbzscmum@gmail.com	17,37,17,61,278.00	1737.18	844.60	Yes. Relinquished
11.	State Bank of India, Hyderabad	Stressed Assets Management Branch, 5th Floor, Rear Block of HMWSSB Compound, Door No.6-2-915, Khairathabad, Hyderabad - 500 004. sbi.04106@sbi.co.in	6,19,60,01,050.73	619.60	400.01	No. Not Relinquished

		team3samb.sec@sbi.co.in				
12.	SASF, Mumbai (Refer Note No.S3)	Stressed Assets Stabilisation Fund (SASF), 3rd Floor, IDBI Tower, WTC Complex, Cuffe Parsde, Mumbai- 400005. sanjeev@idbi.co.in	2,46,99,20,757.00	246.99	0	No. Not Relinquished
	Total		50,97,80,51,384.79	5097.81	2824.78	

Note. S1: Presumption of security interest under Regulation 21A of IBBI (Liquidation Process) Regulations, 2016:

A secured creditor shall inform the liquidator of its decision to relinquish its security interest to the liquidation estate or realise its security interest, as the case may be, in Form C or Form D of Schedule II: Provided that, where a secured creditor does not intimate its decision within thirty days from the liquidation commencement date, the assets covered under the security interest shall be presumed to be part of the liquidation estate. Thus, the assets covered under the security interest in respect of IOB & Lakshmi Vilas Bank (Now part of DBS Bank India Limited) shall be presumed to be part of the liquidation estate.

Note. S2: Edelweiss ARC.: *Karnataka Bank has assigned its debts to Edelweiss ARC.*

Note. S3: SASF: *The liquidator has verified the claim submitted by SASF under Section 39 of IBC, 2016 R/W regulation 30 of the IBBI (Liquidation Process) Regulations, 2016 and rejected the total claim under Section 40 of IBC, 2016.*

II. OPERATIONAL CREDITORS

<i>Sl. No.</i>	<i>Name of the Creditor</i>	<i>Addresses</i>	<i>Amount claimed by the creditors in Rupees</i>	<i>Amount admitted in Rupees</i>	<i>Security interest if any, in respect of such claim (in Rupees)</i>	<i>Details of the assignment of debt, if any</i>
1.	Splendid Metal Products Limited	18, Nagarjuna Hills, Punjagutta Hyderabad -500 0 82	27,07,63,713	27,07,63,713	NIL	NIL
2.	Neueon Towers Limited	Plot No.24, 2 nd Floor, Nagarjuna Hills, Punjagutta, Hyderabad – 500 082	6,93,392	6,93,392	NIL	NIL
3.	Sujana Universal industries Limited	2 nd Floor, Middle Wing, 24GHMC No.8-2-248/1/7/24,Road No.1, Nagarjuna Hills, Punjagutta, Hyderabad – 500 082	91,72,26,502	91,72,26,502	NIL	NIL
4.	Icon Commodities Private Limited	Flat No. 202/A, H. No. 258/3RT, Sarala Apartment, Sanjeeva Reddy Nagar Colony, Hyderabad: 500 038	1,03,84,97,034	1,03,84,97,034	NIL	NIL
5.	Asst. Commissioner (ST), Srinagar Colony Circle, Punjagutta Division, Hyderabad.	Srinagar Colony Circle, 5 th Floor, B-block, Mayuri Kushal Complex, Beside: Charmas Building, Abids, Hyderabad, Telangana.	55,42,768	55,42,768	NIL	NIL
6.	Asst. Commissioner of Central Tax	Office of the Asst. Commissioner of Central Tax, Sangareddy Division, 3 rd floor, Plot No. 328, S.S.R.Arcade, Mathrusri Nagar, Miyapur, Hyderabad	22,88,51,177	22,88,51,177	NIL	NIL

		- 500 049				
7.	Asst. Commissioner Customs	Arrears Recovery Cell, O/o the Principal Commissioner of Customs, Hyderabad Customs Commissionerate, GST Bhavan, 7 th Floor, L.B. Stadium Road, Basheerbagh, Hyderabad – 500 004.	29,42,87,162	29,42,87,162	NIL	NIL
	Total		275,58,61,748	275,58,61,748		

III. WORKMEN / EMPLOYEES

<i>Sl. No.</i>	<i>Name of the Creditor</i>	<i>Address</i>	<i>Amount claimed by the Claimants in Rupees</i>	<i>Amount admitted in Rupees</i>	<i>Security interest if any, in respect of such claim (in Rupees)</i>	<i>Details of the assignment of debt, if any</i>
	Ms.Kodi Jyothsna,	10-2-289/45,Jyothigiri Mansion, Shanthy Nagar, Masab Tank, Hyderabad – 500 028	4,45,999	4,45,999	NIL	NIL

IV. OTHER CREDITORS

<i>Sl. No.</i>	<i>Name of the Creditor</i>	<i>Address</i>	<i>Amount claimed by the</i>	<i>Amount admitted</i>	<i>Security interest if</i>	<i>Details of the</i>
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			<i>Claimants in Rupees</i>	<i>in Rupees</i>	<i>any, in respect of such claim (in Rupees)</i>	<i>assignment of debt, if any</i>
NIL						

SUMMARY OF ADMITTED CLAIMS

Sl. No.	Name	Amount claimed	Amount admitted (Rupees in Crores)
I	Financial Creditors	50,97,80,51,385	2824.78
II	Operational Creditors	275,58,61,748	275.59
III	Workmen / Employees	4,45,999	0.04
IV	Other Creditors	-	-
GRAND TOTAL		5373,43,59,132	3100.41

Amounts admitted: Grand Total Rupees Three thousand One Hundred Crores and Forty one lakhs only

RAMACHANDER RAO BIKUMALLA
 [IP Registration No.IBBI/IPA-001/IP/
 P-00740/2017-2018/11261]
 LIQUIDATOR
 In the matter of Handum Industries Ltd.

Place: Hyderabad
 Date: 28-08-2021